## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

## NO: 1074

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## DATED:- 28/11/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:- Rs. In lacs.

	current year 2010-19 as						<b>INS. 111 14CS.</b>			
S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	023 Maintt. & Repairs	014 POL	641- Pensionary charges (NPS)	103-Office equipments and Appliances.	
1	Pr. D&S Judge, Srinagar	20.00	3.00		0.30			0.30		
2	Pr. D&S Judge, Rajouri.			/				0.40		
3	Pr. D&S Judge, Anantnag.	40.00						0.40		
4	Pr. D&S Judge, Budgam.							0.40		
5	Pr. D&S Judge, Udhampur	40.00			0.15		0.15	0.30		
6	Pr. D&S Judge, Samba.		0.70							
7	Pr. D&S Judge, Poonch.	15.00		0.15			;	0.20		
8	Pr. D&S Judge, Bhaderwah.		0.70							
9	Addl. D&S Judge, Anantnag.				0.20					
10	lst. Addl. D&S Judge, Srinagar.	15.00		'			0.30	0.40		
11	Ist. Addl. D&S Judge, Baramulla.	15.00	0.50		0.30					
12	Ist. Addl. D&S Judge, Jammu.	15.00	0.70	0.15	0.20		0.15		1.75	
13	2 <sup>nd</sup> . Addl. D&S Judge, Srinagar.				0.10					
1.4	2 <sup>nd</sup> . Addl. D&S Judge, Jammu.	15.00			0.15					
15	3 <sup>rd</sup> . Addl.D&S Judge, Jammu.	20.00			0.20			0.50		
16	3 <sup>rd</sup> . Addl. D&S Judge, Srinagar.		0.20				0.20			
17	Addl. Distt. Judge (Bank Cases) Srinagar.	15.00			0.20					
18	C.J.M. Kathua		0.20		0.20		0.20	0.30		
19	C.J.M. Poonch.						0.30			
20	C.J.M. Kulgam.	15.00			0.20			0.40		
21	C.J.M. Bandipora.	15.00					0.20			
22	Sub Judge, Surankote.	15.00			0.15			0.30		
23	Sub Judge, Katra.	10.00				0.15	0.15			
24	Sub Judge, Ramnagar.		0.50		0.15					
25	Sub Judge, Batote.	10.00	0.60		0.10			0.30		
26	Spl.Mob. Mag. Jammu.		1.00				0.25			

S.No.	Name of the Court	001	002	006	007	023	014	641-	103-Office
1		Salary	T.E.	Tele	<b>O.E.</b> -	<sup>•</sup> Maintt.	POL '	Pensionary	equipments
				phone		&	1	charges	'and
						Repairs		(NPS)	Appliances.
27	C.J.M. Jammu.	15.00			0.10		0.10		
28	Spl. Mob. Mag.	·	0.60		0.20		0.15	0.20	
	Rajouri.								
29	Spl. Mob. Mag. Sgr.	10.00			0.20		0.10	0.40	
30	Spl.Mob. Mag. (Tr)	20.00	2.00	0.10	0.10		0.40	0.40	
	Jammu								
31	City Judge, Jammu.	15.00			0.15		0.20		
32	Munsiff, Ramban.							0.30	
33	Munsiff, Bandipora.	10.00			0.20			0.30	
34	Munsiff, Pulwama.	10.00			0.20		0.20	0.40	
35	Munsiff, Banihal.	15.00					0.20	0.30	
36	Munsiff, Kotranka.	10.00						0.40	
39	Munsiff, Akhnoor.	10.00						0.40	
37	City Munsiff,	15.00						0.40	
	Srinagar.								
38	Addl. Mob. Mag.				0.20		0.20	0.30	
	Khaltsi.		1						
39	Addl. Mob. Mag.							0.30	
	Billawar.						}		
40	Addi. Mob. Mag.				0.15				
	Samba			ļ					
.11	Distt. Mob. Mag. (Tr)	10.00			0.15		0.10	0.40	
	Doda.								
42	Dy. Commr. Rajouri.	2.00						0.30	
13	Distt. Mag. Kupwara.	2.70						0.27	
-1-4	Addl. Distt. Mag.	3.00						0.20	
	Samba								
45	Tehsildar Kangan.	2.25						0.25	
-46	Tehsildar, Budgam.	2.50						0.25	
47	Munsiff, Chadoora.				0.15				
	2030-Stamps &				1				
	Registration.								
1	Sub Registrar, Sgr.	5.00			0.05		0.10	0.20	

By Order.

baucleral Ity Registrar (Acetts) #/1

No: 45756-831/AC Dated: 28/11/2018

Copy forwarded to the:-

- Pr. D&S Judge, Srinagar/Rajouri/Anantnag/Budgam/Udhampur/Samba/Poonch/Bhaderwah 1-8.
- Addl. D&S Judge, Anantnag. 9.
- Ist. Addl. D&S Judge, Srinagar/Baramulla/Jammu 10-12
- 2<sup>nd</sup>. Addl. D&S Judge, Jammu/Srinagar. 3<sup>rd</sup>. Addl. D&S Judge, Jammu/Srinagar. 13-14
- 15-16
- Addl. Distt. Judge, (Bank Cases) Srinagar. 17.
- 18-21 C.J.M. Kathua/Poonch/Kulgam/Bandipora/Jammu..
- 22-25 Sub Judge, Surankote/Katra/Ramnagar/Batote.
- 26-28 Spl. Mobile Magistrate, Jammu/Rajouri/Srinagar.
- 29. Spl.Mobile Magistrte (Traffic) Jammu.
- 30. City Judge, Jammu.
- 31-37 Munsiff, Ramban/Bandipora/Pulwama/Banihal/Kotranka/Akhnoor.
- 38. City Munsiff, Srinagar.
- 39-41 Addl. Mobile Magistrte, Billawar/Khaltsi/Samba.
- 42. Distt. Mobile Magistrate (Tr) Doda.
- 43. Deputy Commissioner, Rajouri.
- 44. Distt. Magistrate, Kupwara.
- 45. Addl.Distt. Magistrate, Samba.

Contd...3/-

- 46-47 Tehsildar, Kangan/Budgam
- 48. Sub Registrar, Srinagar.
- 49 Treasury Officer, Saddar Try. Srinagar.
- 50 Treasury Officer, Sub Try. Distt.Court complex, Janipur, Jammu.
- 51-76 Treasury Officer, Rajouri/Anantnag/Budgam/Udhampur/Samba/Poonch/Bhaderwah/Baramulla/ Kathua/Kulgam/Bandipora/Surankote/Ramnagar/Katra/Batote/Ramban/Pulwama/Banihal/ Kotranka/Akhnoor/Khaltsi/Billawar/Doda/Kupwara/Kangan/Chadoora.. .... For inf. and necessary action.
- 77 Order Book.

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qualed Deputy Registrar (Acctts)